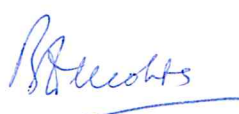


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 137/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-4 of IB	Amritvani Exim Pvt. Ltd. Vs Tulsyan & Sons Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	B. D. MOHTA 98441 52451	Amritvani Exim P. Ltd. Tulsyan & Sons P. Ltd.	

ORDER

Counsel for Petitioner is present. M/s Shetty & Hegde filed vakalath for Corporate Debtor. Counsel for Corporate Debtor reported that, matter is likely to be compromised/settled with Financial Creditor/Petitioner and requested time for reporting of settlement. List it on 12/12/2017.


Member (T)


Member (J)